

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 89 of 2014 & IA Nos. 167 of 2014 and 196 of 2014**

**Dated : 15<sup>th</sup> December, 2014**

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:**

**M/s Vandana Vidyut Ltd. Raipur & Ors. .... Appellant(s)  
Versus  
Chhattisgarh State Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant (s) : Mr. Praveen Kumar, Adv. and  
Mr. S. C. Sood (Representative)

Counsel for the Respondent (s) : Ms. Mandakini Ghosh for Resp.No.1  
Ms. Suparna Srivastava with  
Ms. Nishitha Bikrori for Resp. Nos. 2 & 3

**ORDER**

Learned counsel for the appellant after making detailed submissions has finished his arguments today.

Post the matter for reply and submissions of the respondents on **06<sup>th</sup> January, 2015**. In the meantime, the learned counsel for the parties may file written submissions, if they so like but no time thereafter shall be allowed to either parties.

**( T. Munikrishnaiah )  
Technical Member**

**( Justice Surendra Kumar )  
Judicial Member**

*sh/rt*